

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**I.A. No. 247 of 2015 in
DFR No. 1176 OF 2015**

Dated: 20th August, 2015

In the matter of:-

**Gujarat Granito Manufactures Association
Versus
Gujarat Electricity Regulatory Commission & Ors.**

...Appellant(s)

...Respondent(s)

ORDER

The Court has not assembled. As agreed by the parties, list the matter on **18.09.2015.**

COURT MASTER